

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /16/241/2024
NAME OF THE COMPANY	Katta Corp Pvt Ltd
NAME OF THE PETITIONER(S)	Madhav Srinivasa Venu Kondapalli
NAME OF THE RESPONDENT(S)	Katta Corp Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Ramakrishna K for the Petitioner.
Ld. PCS Mr. Chidambaram for R1.
None appeared for rest of the Respondents.

Ld. PCS Mr. Chidambaram stated that counter has been filed. It is found that in so far as R2 to R5 is concerned. Proof of service was filed after the hearing date. As such no order has to service of notice of R2 to R5 could be passed on 29.04.2024. Therefore, we order issue fresh notice to R2 to R5. Let fresh notice be taken for R2 to R5. Meanwhile, rejoinder if any, for the counter of R1. **Matter is adjourned to 30.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)